NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/22/2017

NAME OF THE PETITIONER(S)

: MM SUNDARAM

NAME OF THE RESPONDENT(S)

: SUNDARAM CLAYTON LTD + 1

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SUNDARAM CEARTON COUNSEL FOR 2nd Respondent CO V-POTENTIOTOPON Pullam

ORDER

PCS representing the petitioner present and filed a petition on behalf of the son of the petitioner (since deceased) for impleading him as a party. Counsel for R2 present and stated that he had no objection. Heard and perused the petition. In the circumstances, we are inclined to allow the application. Accordingly the petition is allowed. PCS representing the petitioner is directed to file an amended petition. Post the matter on 13.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)